NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 90/(MAH)/2013 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.02.2017

NAME OF THE PARTIES:

Mr. Ashish Deora

V/s.

M/s. Pan India Motors Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. VAILA PETITION SIGNATURE

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<u>Order</u> TCP No.90/ 397-398/NCLT/MB/MAH/2013

The Respondent side is absent.

At request of the Petitioner Counsel side, list this matter for hearing on 18.4.2017.

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)